Health officials to keep strict vigil on food stalls at mela

Rajkot: The Rajkot Municipal Corporation (RMC) has issued directives to food stalls owners at the ‘Goras Lok Mela’ and other four private fair organizers in different parts of Rajkot city.

They have been directed to use disposable paper plates and chlorinated water for customers. The civic body will issue temporary food license at the fair venue and it’s a must for all those wanting to set up food stall and sell food items.

The RMC has also directed fair organizers to ensure cleanliness and hygiene at the place of cooking, storage and sale of food items. They have prohibited stall owners to keep vegetables, fruits, ice on the ground and warned of strict action against those violating the norms.

Further, disposal of waste from food stalls will be sole responsibility of the owners. RMC has also set up a control room at Goras Lok Mela for people to register their complaints about food sold at the stalls. RMC health officer Pankaj Rathod said, “We will ensure that norms of Food Safety and Standard Act are followed and if required we will seal the stall.”